

(14) Use of nuts and bolts for riveting wagons loaded with valuable goods.

(15) Proper maintenance of wagons so that incidents of sickness of wagons resulting in detention and transshipment is minimised, and pilferage through doors and body-holes is reduced.

(16) Proper supervision and careful tallying of packages during loading and unloading operations.

(17) Prompt fixation of Staff responsibility.

Survey for Linking Rail with Jhalawar and Jhalrapatan

4149. SHRI CHATURBHUIJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have abandoned the proposal of survey of linking rail with Jhalawar and Jhalrapatan in Rajasthan;

(b) how many times in the previous Lok Sabhas this question had been raised;

(c) whether it is a policy of Government that industrially and economically backward area would be given preference for the new rail projects;

(d) whether it is also the thinking of Government that the capital towns of the former native states should be given preference for this; and

(e) what is the reply of Government to solace the long standing restlessness, poverty, unemployment and economic backwardness of this district of Jhalawar for providing railway infrastructure for further development?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (e). Several representations have been received for linking the district headquarters of Jhalawar by a railway line. However, due to severe constraint of resources it

has not been possible to undertake any survey for linking Jhalawar and Jhalrapatan with the existing railway line. Policy of the Government for constructing development railway lines in backward areas is under review and the question in its entirety is being examined by a high level committee appointed by the Planning Commission. Further action will be taken only after the Government adopts a comprehensive policy on developmental lines, having considered the committee's recommendations.

Registration of Companies

4150. SHRI JANARDHANA PO-OJARY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of companies registered under the Companies Act, 1956 during September-November, 1978; and

(b) the number of companies ceased functioning and went under liquidation during this period?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). During the two months, namely September and October, 1978 a total of 552 companies were registered under the Companies Act, 1956. During the same period 82 companies ceased functioning, of which 34 were reported to have gone into liquidation and 48 were struck off under Section 560(5) of the Companies Act.

* Similar information for the month of November, 1978 is not yet available.

Railway Line between Wardha and Katol

4151. SHRI SANTOSHRAO GODE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an Engineering Survey for the construction of a railway line between Wardha and Katol in Maharashtra was undertaken;